

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 408
ANSWERED ON 05/12/2023**

RURAL DEVELOPMENT PROJECTS IN SONIPAT

408. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the present status of the various projects related to rural development in the Parliamentary Constituency of Sonipat during the last five years;**
- (b) the details of funds allocated, released and utilized under the various schemes to the said constituency during the said period;**
- (c) the number of proposals received, approved and rejected for the said Constituency during the last three years, scheme-wise; and**
- (d) the reasons due to which the proposals were not approved?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) : The Department of Rural Development (DoRD), Ministry of Rural Development (MoRD) is implementing a number of schemes, namely Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana–Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay– Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs) and National Social Assistance Programme (NSAP). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

During last 5 years i.e. from the Financial Year 2018-19 to 2022-23,

- i. Under Mahatma Gandhi NREGS, total 2805 number of works has been completed in Sonipat district of Haryana (Source: As per NREGASoft).**
- ii. Under PMAY-G, total 968 houses have been completed in Sonipat.**
- iii. Under DAY-NRLM, 2139 Self Help Groups (SHGs), 136 Village Organisation (VOs) and 6 Cluster Level Federations (CLFs) formed, Rs.190.60 lakh Revolving Fund and Rs.292.00 lakh Community Investment Fund (CIF) released to the Parliamentary Constituency of Sonipat**
- iv. Under PMGSY, during last five year and current year i.e. since April 2018, 14 roads works of 131 Km length have been sanctioned in the Sonipat District. Road length of 128 Km has been completed during the said period in Sonipat District.**
- v. Under DDU-GKY, 663 candidates trained and 400 placed under DDU-GKY in Sonipat from 2019 to 2023 [Source: Inputs from Haryana State]**
- vi. Under RSETIs, 2514 candidates trained and 1831 placed under RSETIs in Sonipat [Source: National Centre for Excellence of RSETIs (NACER)]**
- vii. NSAP is a social security programme. Hence, it does not have any project.**
- viii. The activities undertaken under WDC-PMKSY, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for asset-less persons etc. WDC-PMKSY, through these interventions, seeks to ensure sustainable development through improved natural resource management and better resilience of farmers to climate change. The period of WDC-PMKSY 1.0 projects (sanctioned during 2009-10 to 2014-15) was over on 31 March, 2022. Under WDC-PMKSY 1.0, 2 projects sanctioned in Sonipat district have been completed.**

(b): The Central component of funds under the schemes/programmes of this Ministry are released to the States/UTs, which subsequently allocate funds to the districts. However, the details of funds allocated, released and utilized under the various rural development schemes of MoRD during the last five years in the said constituency, wherever applicable/maintained, are given at Annexure.

(c) & (d): Proposals under the schemes/programmes of this Ministry are received through the respective States/UTs and this Ministry does not consider proposals directly from any district/constituency.

- i. Mahatma Gandhi NREGS is a demand driven wage employment scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) as per the proposal received from them. Total number of works completed during the last five Financial years under this Scheme is given at para (a) to the reply.**
- ii. Under PMAY-G, the beneficiaries are identified based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011. These parameters/criteria are applied on SECC 2011 & Awaas+ 2018 database and thus a priority list called the Permanent Wait List (PWL) is prepared for the States/UTs. This PWL is further subjected to verification by Gram Sabhas and completion of an Appellate Process thereafter. Therefore, no proposal for selection of households for benefit under PMAY-G is required from the States/UTs.**
- iii. There is no proposal received under DAY-NRLM in the Parliamentary Constituency of Sonipat.**
- iv. Under PMGSY, during last three years and current year i.e. since April 2020, 14 roads works of 131 Km length have been sanctioned in the Sonipat District. Road length of 128 Km has been completed during the said period in Sonipat District. The State has been sanctioned road works under PMGSY III as per their full entitlement.**
- v. Under DDU-GKY, the proposals are not restricted to one district/constituency, a proposal may have multiple districts/constituencies.**
- vi. Under RSETIs, no new proposal has been received for RSETI institute and trainings are undergoing in the existing one.**
- vii. NSAP is a social security programme under which beneficiaries have already been identified based on the criteria of the scheme.**
- viii. Under WDC PMKSY 2.0, no project has been sanctioned in Jind and Sonipat districts lying in Sonipat constituency in Haryana.**

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 408 to be answered on 05.12.2023.

Details of funds allocated, released and utilized under the various schemes to Sonipat constituency, wherever applicable/maintained, during the last five years

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

Funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. No State/UT-wise financial allocation is made under Mahatma Gandhi NREGS. Fund release is a continuous process. Government of India releases material and admin funds to State Government and State Government releases the fund to its Districts accordingly. Government of India does not release material funds directly to the District. Details of expenditure incurred by the Sonipat district of Haryana under Mahatma Gandhi NREGS in the last five financial years from 2018-19 to 2022-23 is given below:

(Rs. in lakh)

Financial Years	2018-19	2019-20	2020-21	2021-22	2022-23
Expenditure incurred by the Sonipat district of Haryana	278.81	627.24	1,739.69	1,593.20	1,269.62

(As per NREGASoft)

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit and further release of these funds to beneficiaries in various Districts/Blocks/GPs is done by the respective State Government/UT Administration. The details of Funds Allocated/Released to the State of Haryana and Funds Utilized by the State thereafter is given below:

(Rs. In Crores)

Financial Year	Funds Utilized in Sonipat District Sonipat Constituency	Funds Utilized in Jind District Sonipat Constituency
2018-19	3.25	2.70
2019-20	1.97	1.47
2020-21	0.05	0.04
2021-22	0.31	1.61
2022-23	4.27	2.88

*Utilization is reported against the Total Available Funds which includes Central Share, State Share, Interest Accrued and Miscellaneous Receipts.

3. Deendayal Antayodaya Yojana- National Rural Livelihood Mission (DAY-NRLM)

The details of funds allocated, released and utilised under DAY-NRLM in the Parliamentary Constituency of Sonipat during the last five years is as under:-

(in Rs.in lakhs)

F.Y	Fund Allocated	Fund Released	Total Fund Utilized
2018-19	124.66	124.66	96.73
2019-20	324.85	324.85	312.14
2020-21	149.82	149.82	172.76
2021-22	235.23	235.23	213.95
2022-23	372.18	372.18	292.71
Total	1206.75	1206.75	1088.30

4. Pradhan Mantri Gram Sadak Yojana (PMGSY)

Under PMGSY, funds are released to State as a whole and not to Districts separately. During last five year and current year i.e. since April 2018, funds of Rs. 588.06 crore have been released as central share to State of Haryana under PMGSY. During the same period, expenditure of Rs. 1014.15 crore (including State share) has been incurred by Haryana on PMGSY projects.

5. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

DDU-GKY Schemes is demand driven schemes and funds are not allocated State/ District-wise.

6. Rural Self Employment Training Institutes (RSETIs)

RSETIs Schemes is demand driven schemes and funds are not allocated State/ District-wise.

7. National Social Assistance Programme (NSAP)

Under NSAP, funds are released to the States/UTs as a whole. Details of funds released to the State of Haryana during last five years, are as under:

(Rs. In lakh)

Year	Allocation	Release
2018-2019	10263.56	10113.79
2019-2020	12273.36	12273.36
2020-2021	9573.03	4617.14
2021-2022	9573.03	0.00
2022-2023	25019.99	25019.99

8. Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

The funds under WDC-PMKSY were / are released to the concerned State Governments and no district-wise releases were / are made at national level. Government of India approved continuation of programme as WDC-PMKSY 2.0 for the period 2021-22 to 2025-26 with a physical target of 49.5 lakh hectare(ha.) and financial outlay of Rs. 8,134 crore, as the Central share. Out of this, Haryana State has been allocated a target area of 31,221 ha. Haryana has been sanctioned 9 projects covering the entire allocated area of 31,221 ha based on PPRs submitted by the State Government following the Guidelines of the Scheme and with due approval of the competent authority i.e. State Level Sanctioning Committee (SLSC).
